NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : CP/685/(IB)/2017 NAME OF THE PETITIONER(S) : CENTRUM CAPITAL LTD NAME OF THE RESPONDENT(S) : ORIENT GREEN POWER COMPANY LTD **UNDER SECTION** : 9 RULE 6 S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE REPRESENTATION BY WHOM E. ONO PRAKASA Could for per'monel (Lina legal) for Rispondant 2. Vishny Mohan

ORDER

Counsels representing both the parties are present. Counsel for respondent filed counter in relation to the affidavit seeking withdrawal of the memo. At request of both the counsels, time is enlarged for hearing the matter. Put up on 09.01.2018.

K Anantha Padmanabha Swamy Member (Judicial)